

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 510/2001

This the 8th day of March, 2002

HON'BLE SH. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

1. National Federation of the Blind  
Through its General Secretary  
Mr. S.K.Rungta, having its National Office at  
2721, Chowk Sangtrashan,  
Pahar Ganj, New Delhi-55.
2. Anil Kumar Singh  
S/o Sh. Suraj Pal Singh HCGBS,  
Kingsway Camp, Sewa Kutir, New Delhi.
3. Devi Prasad Yadav  
S/o Sh. Lal Bahadur Yadav,  
St. No.25B, Behind MCD Primary School,  
Swatantra Nagar Colony, Narela, Delhi-40.
4. Ram Karan Sharma  
S/o Sh. Mahendra Sharma  
242-Rajpur, Gurmandi, Delhi-110007.
5. Manisha Goyal  
D/o Sh. Shiv Kumar Goyal  
D-34, 3rd Floor, Str.No.2,  
Laxmi Nagar, Delhi-92.
6. Vinod Singh Patwal  
S/o Sh. Anand Singh Patwal  
432-H, Pkt-II, Phase-I,  
Mayur Vihar, Phase-I, Delhi.  
(By Advocate: Sh. S.K.Rungta)

Versus

1. NCT Govt. of Delhi  
Through its Secretary Medical  
Players Building, ITO,  
New Delhi.
2. Delhi Subordinate Services Selection Board,  
Through its Chairman,  
having its office at  
UTCS Building,  
Behind Karkardooma Court Complex,  
Vishwas Nagar, Shahdara,  
Delhi-110032.  
(By Advocate: Sh. Vijay Pandita)

ORDER (ORAL)

By Sh. S.R.Adige, Vice Chairman (A)


Heard both the sides.

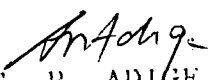
2. As per Health Department Govt. of NCT of Delhi letter  
dated 1.6.2000 (Annexure-G), out of 863 seats advertised
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pursuant to the advertisement issued on 1.3.99 and November, 1999, 9 vacancies were to be kept available for visually handicapped persons against posts of Telephone Operators, which were identified for them.

3. Pleadings reveal that out of the aforesaid 863 vacancies 30-32 vacancies are for Telephone Operators, and as per the results of the selection declared by Govt. of NCT of Delhi on 16.12.2000 (Annexure-A), 23 persons have been declared successful for the vacancies of Telephone Operators. That means 7-9 vacancies are still unfilled, and under the circumstances We dispose of this OA with the directions to the respondents to prominently readvertise the aforementioned 7-9 vacancies of Telephone Operators specifically and only for visually handicapped candidates, inviting applications and thereafter complete the selection for the same within 3 months from the date of receipt of a copy of this order.

4. OA is disposed of accordingly. No costs.

  
( KULDIP SINGH )  
Member (J)

  
( S. R. ADIGE )  
Vice Chairman (A)

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